COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 262 OF 2017 & IA NO. 389 OF 2017

Dated: 26th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chandrasekharan K. R. & Ors. Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. Gireesh Kumar

Mr. Biju Balakrishnan

Counsel for the Respondent(s) : Mr. Ankur S. Kulkarni for R-7

Mr. M.T. George for R-8

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>6-12-2018</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt